

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2016

Dated: 28th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Green Energy Association

.... Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Swagatika Sahooll
Ms. Surabhi Pandey

Counsel for the Respondent(s)

: Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava for R-2

Mr. Rajiv Shankar Dvivedi
Mr. S. K. Sarkar for R-3

Ms. Divya Chaturvedi for R-4

ORDER

We have learned counsel for parties. Arguments are concluded.

Judgment is reserved.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk